- 3. The terms of reference of the Committee will be as follows:
  - (a) to review the National Policy on Education, 1986 and its implementation;
  - (b) to make reommendations regarding revision of the Policy; and
  - (c) to recommend action necessary for implementation of the revised Policy within a time-frame.
- 4. The committee will devise its own procedure of work and submit its report as soon as possible, but not later than six months from the date of issue of the order. It may submit interim reports as may be considered appropriate.

SdA (S. P. Tuli)

Joint Secretary to the Government of India.

Order:

Ordered that a copy of the Resolution be published in the Gazette of India for general information.

Also ordered that a copy of the Resolution be forwarded to all the Ministries/Departments of the Government of India, all State Governments/Union Territory Administration, Universities, Institutions/Organisations of the Department of Education, Ministry of Human Resource Development, etc. for information.

So/-(S. P. Tuli)

Joint Secretary to the Government of India.

To

The Manager,
Government of India Press,
NEW DELHI.

Non-filling of the vacancies of teachingandnon-teaching staff reserved for SC/Sin the Kendriya Vidyalayas

\*43. SHRI TALARI MANOHAR: SHRIMATI BIJOYA CHAKRAVARTY:

Will the Minister of HUMAN RE-SOURCE DEVELOPMENF be pleased to state:

- (a) whether it is a fact that despite repeated efforts current and backlog vacancies of both teaching and nonteaching staff reserved for SC/ST categories have not been filled up in the offices of the Kendriya Vidyalaya Sangathan and the Vidyalayas;
- (b) if so, what are the details of such vacancies filled up during the preceding and current academic session and those still remaining unfilled both promotional and direct; and
- (c) the reasons for not filling the reserved vacancies?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENF (SHRI RAJMANGAL PANDE): (a) to (c). The backlog of vacancies in various categories could not be filled up as there is a shortage of SC/ST candidates who have the prescribed qualifications and are also interested in these posts. The details are as in the enclosed state. See Appendix CLVI, Annexure No. 18).